

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 845
TO BE ANSWERED ON 09.02.2023

Action against defaulters spreading pollution

845 SHRI SANT BALBIR SINGH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the action being taken against the defaulters responsible for the increase in all types of pollution in the country despite having pollution control board in the States;
- (b) the reasons for not implementing various laws preventing pollution including Water Act of 1974, the number of defaulters punished in this regard; and
- (c) whether 2019 pollution report claiming 23 lakhs unnatural deaths was investigated into and if so, details thereof and whether any accountability has been fixed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b):

CPCB is a Statutory Body performing its duties mentioned in Water (Prevention and Control of Pollution) Act, 1974, Air (Prevention and Control of Pollution) Act, 1981 and Environment (Protection) Act, 1986 from time to time. It takes action against violators responsible for increase in all types of pollution (non-compliance to the effluent/emission norms etc.) in the country. Also, Environmental Compensation (EC) for contaminating/damaging the environment is levied against the polluters.

The Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India has notified industry specific Environmental Standards for emissions and effluent discharge under Schedule-I of Environment Protection Act, 1986. Industrial sectors, for which specific standards are not prescribed, general discharge standards as notified under Schedule-VI of Environment Protection Rules, 1986 shall be applicable.

The State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs) issue consent to establish/consent to operate and authorization to the industries in the States. SPCBs/PCCs monitor the compliance of industrial emissions/effluent discharge norms and other operational activities according to the prescribed standards. In case of non-compliance, action against industry is taken under provisions of Water Act, 1974, Air Act, 1981 and Environment (Protection) Act, 1986.

CPCB has initiated penal action in the form of imposing Environmental Compensation (EC) against violations of rules and regulations. Details of EC imposed topolluting industries are enclosed as **Annexure- I** and **II**.

As per the information received from State Pollution Control Boards (SPCBs) and Pollution Control Committees (PCCs), there are total 4,89,864 industries in the country. Number of complying and non-complying units are 4,12,823 and 28,166, respectively. Show cause notice to 18,941 units and closure directions to 2,616 units were issued for non-compliance. Legal actions were taken against 158 units and action is under process against 6,451 units. State-wise compliance status of industries is given at **Annexure-III**.

(c):

"There are several studies conducted by different organizations, using different methodologies, on the health impact of air pollution. However, there is no conclusive data available in the country to establish a direct correlation of death/disease/life expectancy etc. with air pollution. It is one of the many factors affecting respiratory ailments and associated diseases. Health is impacted by a number of factors which include food habits, occupational habits, socio-economic status, medical history, immunity, heredity, etc., of the individuals apart from the environment".

List of 20 chemical industries environmental compensation imposed

S No.	Name of industry	Date of issuance of Environmental Compensation (EC) Directions	EC imposed	EC received
1.	M/s. Amarjyot Chemical Corporation, N-211/2/3, MIDC, Tarapur, Dist.-Thane, Plaghar-401501, Maharashtra	16.05.2019	Rs. 23,60,000 /-	Rs. 23,60,000 /-
2.	M/s. Nyara Energy Ltd. (Previously Essar Oil Ltd.) (Refinery Division), Jamnagar-Okha Highway, Vadinar Vill, Distt. Dwarka-361305, Gujarat	26.12.2018	Rs. 61,20,000 /-	Rs. 61,20,000 /-
3.	M/s. Indian Oil Corporation Ltd. (Gujarat Refinery), PO Jawarharnagar, Vadodara -391320, Gujarat	07.01.2019	Rs. 21,60,000 /-	Rs. 21,60,000 /-
4.	M/s. Madras Fertilisers Ltd., Manali, Madhavaram Taluk, Tiruvallur Dist. 600060, Tamil Nadu	02.01.2019	Rs. 1, 93,20,000 /-	Rs. 1, 93,20,000 /-
5.	M/s. Oil & Gas Corporation Ltd., (Tatipaka Mini Refinery), Nagaram, Mamidikuduru Mandal, East Godavari District., Andhra Pradesh - 533247	09.01.2019	Rs. 73,20,000 /-	Rs. 73,20,000 /-
6.	M/S Deepak Fertilizers & Petrochemicals Corporation Ltd., K-1to K-8, MIDC Industrial Area, Taloja Dist-Raigad-410208, Maharashtra	08.02.2019	Rs. 67,80,000 /-	Rs. 67,80,000 /-
7.	M/s. Hindustan Petroleum Corporation Ltd., Mumabi Refinery, , B. D. Patil Marg, Mahul, Chembur, Mumbai-400 074, Maharashtra	23.04.2019	Rs. 25,20,000 /-	Rs. 25,20,000 /-
8.	M/s. Vivid Global Industries Ltd., Plot no. D-21/1, MIDC Tarapur Tal. Dist. Palghar, Maharashtra-401506	15.05.2019	Rs. 36,00,000 /-	Rs. 36,00,000 /-
9.	Rathi Dye Chem Pvt. Ltd, Plot No. 40, MIDC, Dhatav Roha, Dist Raigad-402116, Maharashtra	03.03.2020	Rs. 46,40,000/-	Rs. 46,40,000/-
10.	M/s Narmada Bio-Chem Ltd., Plot No. 268, Vill: Kalyangadh, Bavla-Bagodara National Highway, Bavla, Ahmedabad-386470, Gujarat	23.04.2020	Rs. 18,40,000/-	Rs. 18,40,000/-
11.	M/s Chennai Petroleum Corporation Ltd., Manali village, Madhavaram Taluk, Tiiruvallur District, Tamil Nadu-600068	14.01.2019	Rs. 74,70,000/-	Rs. 74,70,000/-
12.	M/s Nutra Specialties Pvt. Ltd. (Presently M/s. Venkata Narayana Active Ingredients Pvt. Ltd.), Chandrapadiya (V), Vinjamur (M), SPSR Nellore Dist. – 524228, A.P.	25.11.2019	Rs. 37,20,000/-	Rs. 37,20,000/-

13.	M/s Biochemical & Synthetic Products Pvt. Ltd. , Plot No. 11-6-2029, Phase-II, SVCIE Balanagar, Hyderabad, Telangana – 500037	01.04.2019	Rs. 20,70,000/-	Rs. 20,70,011/-
14.	M/s Punjab Alkalies & Chemicals Ltd., Nangal – Una Road, Naya Nangal, Dist. Ropal, Punjab – 140126	27.03.2019	Rs. 31,80,000/-	Rs. 31,80,000/-
15.	M/s GAIL (India) Limited, Pata Petrochemical Complex, District Auraiya, U.P. – 206241	28.12.2018	Rs. 37,12,500/-	Rs. 37,12,500/-
16.	M/s Brahmaputra Cracker and Polymer Limited, Lepetkata, Dibrugarh, Assam – 786006	28.12.2018	Rs. 61,70,000/-	Rs. 61,70,000/-
17.	M/s GAIL (India) Limited, GAIL Complex, Vijaipur, District Guna, Madhya Pradesh – 473112	25.02.2019	Rs. 8,70,000/-	Rs. 8,70,000/-
18.	M/s I.G. Petrochemicals Ltd., Plot No. 2, Taloja Industrial Area, MIDC, Taloja, District Raigad, Maharashtra – 410208	21.12.2018	Rs. 81,37,500/-	Rs. 81,37,500/-
19.	M/s Assam Petrochemicals Limited, Namrup, P.O. Parbatpur, Distt. – Dibrugarh, Assam – 786623	25.02.2019	Rs. 1,03,20,000/-	Nil (Closure Direction issued on 26.11.2020 for not depositing EC)
20.	M/s Nova Dyestuff Industries Pvt. Ltd., Plot No. 251, GIDC, Pandesara, Surat, Gujarat	18.08.2022	Rs.1365000/-	Rs.13,65,000/-

Annexure-II

List of 14 Cement Industries – Environmental Compensation imposed and deposited

Sl. No.	Name of the cement industry	Date of direction	EC imposed (INR)	EC deposited (INR)	Date of deposition
1.	M/s Dalmia Cement (Bharat) Ltd., Dalmiapuram, Tamilnadu,	01.03.2019	5,40,000	5,40,000	08.04.2019
2.	Birla Corporation Ltd,Unit: Satna Cement Line-2 BVC Plant	01.03.2019	8,70,000	8,70,000	20.03.2019
3.	M/s JK Cement Works, vill- Kailash nagar Nimbahera, Distt-Chittorgarh, Rajasthan-312617	01.03.2019	19,50,000	19,50,000	30.03.2019
4.	M/s Diamond Cements- Clinkerisation Unit, Heidelberg Cements India Ltd, Narsingarh, Damoh, Madhya Pradesh	01.03.2019	15,00,000	15,00,000	26.03.2019
5.	M/s Shree Cement Ltd.(Unit:III) Vill. Ras, Pali, Rajasthan	01.03.2019	25,80,000	25,80,000	28.03.2019
6.	M/s J. K. Cement Works, Mangrol, C/o Kailash nagar Nimbahera, Distt. Chittorgarh Rajasthan-312617	01.03.2019	20,10,000	20,10,000	30.03.2019
7.	M/s Shree Cement Ltd.(Unit1) Bangur Nagar, Beawar, Rajasthan,	01.03.2019	4,20,000	4,20,000	28.03.2019
8.	M/s Shree Cement Ltd, near village Ras, Distt Pali, Rajasthan (V-X Units)	01.03.2019	17,40,000	17,40,000	28.03.2019
9.	M/s ACC Ltd., Chaibasa Cement Works, Chaibasa, Jharkhand,	01.03.2019	35,40,000	35,40,000	30.05.2019
10.	M/s ACC Ltd., Jamul Cement Works, Durg, Chhattisgarh	01.03.2019	35,70,000	35,70,000	06.06.2019
11.	M/s ACC Limited,Cement Nagar Bargarh, Odisha,	01.03.2019	36,60,000	36,60,000	30.05.2019
12.	M/s Ambuja Cement Ltd. (Unit: Suli) Village- Suli,P.O. Darlaghat, Solan, Himachal Pradesh	01.03.2019	34,80,000	34,80,000	04.06.2019
13.	M/s Jaypee Rewa Plant, Jaypee Nagar, Rewa, Madhya Pradesh- 486450	01.03.2019	11,40,000	11,40,000	05.04.2019
14.	M/s ACC Ltd., Lakheri Cement Works, Lakheri, Dist.-Bundi, Rajasthan	01.03.2019	34,20,000	34,20,000	30.05.2019
	Total		3,04,20,000	3,04,20,000	

Annexure –III

Compliance status of industries in the country										
Sl. No.	SPCB/PCC	Total no. of industries	No. of industries closed by their own	No. of industries operational	No. of industries complying with environmental standards	No. of industries non-complying with environmental standards	No. of industries against which action is taken for non-complying with environmental standards			
							Show cause notice	Closure directions	Legal cases filed	Action under process
1	Andaman & Nicobar	464	0	464	176	288	202	1	0	85
2	Andhra Pradesh	9118	560	8558	8368	190	135	33	2	20
3	Arunachal Pradesh	917	98	819	526	293	20	273	0	0
4	Assam	5497	103	5394	4125	1269	748	5	0	516
5	Bihar	9885	15	9870	9812	58	43	2	1	12
6	Chandigarh	2074	671	1403	1403	0	0	0	0	0
7	Chhattisgarh	7081	1740	5341	4536	805	325	412	68	0
8	Daman & Diu	3837	320	3517	3469	48	33	2	0	13
9	Delhi	0	0	0	0	0	0	0	0	0
10	Goa	2400	2	2398	2280	118	118	0	0	0
11	Gujarat	35887	2401	33486	28881	4605	3323	313	4	965
12	Haryana	12307	1184	11123	10956	167	30	114	23	0
13	Himachal Pradesh	11471	1036	10435	10118	317	317	0	0	0
14	Jammu and Kashmir	7324	1548	5776	5749	27	0	27	0	0
15	Jharkhand	7565	351	7214	5454	1760	798	0	30	932
16	Karnataka	37368	14442	22926	21220	1706	1653	25	2	26
17	Kerala	75130	49	75081	74402	679	404	16	0	259
18	Lakshadweep	0	0	0	0	0	0	0	0	0
19	Madhya Pradesh	21613	4720	16893	16625	268	63	10	11	184
20	Maharashtra	88505	1651	86854	83811	3043	2167	668	3	205
21	Manipur	347	0	347	347	0	0	0	0	0
22	Meghalaya	970	51	919	900	19	9	6	4	0
23	Mizoram	811	364	447	435	12	3	0	0	9
24	Nagaland	1013	92	921	921	0	0	0	0	0
25	Odisha	7117	417	6700	6287	413	60	239	0	114
26	Puducherry	4303	415	3888	3872	16	12	2	0	2
27	Punjab	25374	2906	22468	16175	6293	4452	85	0	1756
28	Rajasthan	41451	6478	34973	31177	3796	3176	102	0	518
29	Sikkim	528	0	528	528	0	0	0	0	0
30	Tamil Nadu	38813	3290	35523	35290	233	140	70	0	23
31	Telangana	8647	1249	7398	6908	490	329	154	0	7
32	Tripura	2295	242	2053	1691	362	318	35	0	9
33	Uttar Pradesh	13423	2091	11332	10449	883	58	21	10	794
34	Uttarakhand	6329	389	5940	5932	8	5	1	0	2
35	West Bengal	0	0	0	0	0	0	0	0	0
Total		489864	48875	440989	412823	28166	18941	2616	158	6451